- (8) Weavers Welfare Scheme
- (9) Bunkar Bima Yojana
- (10) Integrated Handloom Training project.
- (11) Design Development & Training Programme.
- (12) Implementation of Handlooms (Reservation of Ancles for Production) Act, 1985.
- (c) The Government is implementing the Handloom Export Scheme which provides for the assistance to handloom agencies in engaging the services of a designer for development of exportable products and participation in fairs and trade events held abroad. In 2002-03 and 2003-04,30 projects have been sanctioned at a cost of Rs. 4.05 crore.

Arrests under POTA in Gujarat

1608. SHRI SHAHID SIDDIQUI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many people have been arrested in POTA in Gujarat alongwith the names of the people arrested in Gujarat;
- (b) whether it is a fact that all the people arrested under POTA in Gujarat belongs to the minority community; if so, the reasons therefor; and
- (c) whether Government are compensating all those who have been wrongly arrested under POTA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) As per information furnished by the Government of Gujarat, 297 persons have been arrested by the State Government under POTA. Since POTA is implemented by the State Government, the list of names of persons arrested is not maintained by the Ministry of Home Affairs.

- (b) No, Sir.
- (c) Section 58 of POTA, 2002 provides that if the Special Court is of the opinion that any person has been corruptly or maliciously proceeded against under this Act, the Court may award such compensation as it deems fit to the person.